

At. 24.05.07

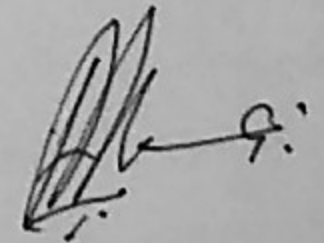
Hon' Mr. Ashok S. Karamachi, J.M.

Heard Sri A.K.S. Chauhan, counsel for applicant.

Having regard to the fact that the representation made by the applicant for consideration of his claim for compassionate appointment dtd. 12.02.07 and has not waited for decision of the authority concerned and filed the OA within a short spell, he seeks permission to withdraw the OA with liberty to agitate his grievance at the appropriate stage.

Accordingly, this OA is dismissed as withdrawn with liberty to the applicant to agitate his grievance at the appropriate stage.

Counsel for applicant to make endorsement on file.


J.M.

